

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong the 14<sup>th</sup> September, 2020.

**No. LJ(B). 53/93/Pt/96**– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate and until further orders:

<b><u>Sl. No</u></b>	<b><u>Name of the officers</u></b>	<b><u>Designation</u></b>	<b><u>Contact No:</u></b>
1.	<b>Shepherd Aldrin Allya</b>	Social Education Organiser	9856070905
2.	<b>Victor Kharbangar</b>	District Science Supervisor	9774066160
3.	<b>Maitshaptang Nongbet</b>	Labour Inspector	9774672079
4.	<b>Rahul Kumar Singh</b>	Jr. Statistical Officer	9749456711
5.	<b>Barilang Khongwir</b>	Asst. Superintendent	9774636240
6.	<b>Na I Saroi Elena Wallang</b>	J.E.	9774749970/9089365237
7.	<b>Silenstar Kharnaioir</b>	Asst. Research Officer	8257854371
8.	<b>Malsom Kharbani</b>	Surveyor	9863043200



**(L.K. Swett)**

Under Secretary to the Government of Meghalaya,  
Law (B) Department.

**Memo. No. LJ(B). 53/93/Pt/96-A Dated Shillong the 14<sup>th</sup> September, 2020**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No.DDMA/EKH/164/2020/1; Dtd. 11<sup>th</sup> September 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



**(L.K. Swett)**

Under Secretary to the Government of Meghalaya,  
Law (B) Department.